

People Living below Poverty Line

1894. SHRI RAJENDRA PRASAD MODY : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) what is the total percentage of India's population living below poverty line on the basis of the report officially constituted Expert Group;

(b) whether there is any difference of opinion about the percentage of India's population living below poverty line between Government and the Expert Group;

(c) if so, the details thereof;

(d) the number of people living below poverty line in Rajasthan, with percentage; and

(e) the various steps taken by Government to reduce poverty and raise the income level of the people of India including Rajasthan ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) The Expert Group on Estimation of Proportion and number of poor constituted by the Planning Commission estimated the persons below poverty line in 1987-88 as 39.34% for the country as a whole.

(b) and (c) The estimates of poverty made by the Expert Group differ from the Planning Commission estimates, mainly due to the difference in the methodology adopted. Planning Commission estimate of persons below poverty line in 1987-88 is 29.9% for the country.

(d) The number of people below poverty line in Rajasthan estimated by Planning Commission is 9.95% million (24.4%) in 1987-88. The Expert Group on Estimation Proportion and Number of Poor estimated the same as 14.12 million (34.6%) in 1987-88.

(e) A number of programmes are being implemented in all the States, including Rajasthan in order to improve the quality of life of the poor households. These include programmes for raising income and generating employment such as integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (IRY), Nehru Rozgar Yojana (NRY) and Prime Minister's Rozgar Yojana (PMRY). Benefits to SCs/STs are specially earmarked in these programmes. In addition, Special Component Plan (SCP) and Tribal Sub-Plan (TSP) are being implemented which aim at providing a package of benefits for SC and ST families so as to enable them to meet their specific needs, raise their income and levels of livings.

Modified Guidelines to MP's Local areas Development Scheme

1895. SHRI BHADRESWAR GOHAIN : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the guidelines circulated to the Members of Parliament in connection with the MP's Local Area Development Scheme has been modified ;

(b) if not, whether it is a fact that a senior member of the Union Cabinet has allocated fund in contravention of the guidelines for renovation of a religious institution in Assam;

(c) if so, what is the name of that religious institution; and

(d) what are the other details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) Revision of guidelines is under consideration.

(b) to (d) Information is being collected and will be laid on the Table of the House.

Per Capita Production Declining

1896. SHRI JOYANTA ROY:

SHRI DEBABRATA BISWAS:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is a fact that the per capita production in India has been declining since 1991 :

(b) if so, the reasons therefor; and

(c) the steps taken to stop the decline ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) and (c) Do not arise.

कृषि में पूंजी निवेश

1897. श्री आस मोहम्मद : क्या योजना और कार्यक्रम कार्यान्वयन मंत्रालय यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही में कृषि क्षेत्र में पूंजी निवेश की दर में गिरावट आई है;

(ख) यदि हाँ, तो उसका ब्यौरा क्या है;

(ग) ऐसी गिरावट की प्रवृत्ति के क्या कारण हैं; और